

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2886
ANSWERED ON:26.11.2010
RECOVERY OF VEHICLE AND HOUSING LOAN
Rama Devi Smt. ;Sinh Dr. Sanjay

Will the Minister of FINANCE be pleased to state:

- (a) the details of the vehicle and housing loans disbursed by the Public Sector Banks during the last three years and the current financial year, Bank-wise;
- (b) whether the said disbursed loans have recovered timely;
- (c) if so, the details thereof and if not, the details of the defaulters alongwith action taken thereon; and
- (d) the steps taken/being taken by the Government for timely recovery of the said loans?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a): As per information furnished by Reserve Bank of India (RBI), bank-wise details of vehicle loans outstanding of Public Sector Banks (PSBs), as at the end of March, 2007, 2008 and 2009 (latest available) are given in Annexure-1.

Bank-wise details of housing loans outstanding of PSBs under Priority Sector Lending, as on last reporting Friday of March, 2008, 2009 and 2010 (latest available), are given in Annexure-II.

(b) & (c): The Reserve Bank of India has reported that the information is not available with it at a central level.

(d): The Banks, being commercial entities, are expected to do their due diligence before the disbursement of loans and also post sanction follow up for effective recovery of loans. Further, the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (SARFAESI) and Debt Recovery Tribunals empower banks to recover their non-performing assets.